

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Case (Civil) No(s). 1/2010

CENTRAL ARECANUT MARKETING CO OPERATIVE CAMPCO & ORS.Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

W.P.(C) No. 511/2004 (X)

FOR STAY APPLICATION ON IA 1/2004

FOR EXEMPTION FROM FILING O.T. ON IA 2/2004

IA No. 2/2004 - EXEMPTION FROM FILING O.T.

IA No. 1/2004 - STAY APPLICATION

SLP(C) No. 16308/2007 (XV)

IA No. 75760/2011 - Application for directions {I.A. NO. 39}

IA No. 81733/2011 - Application for impledment (I.A. 43)

IA No. 81737/2011 - Application for impledment (I.A. 44)

IA No. 99125/2013 - Appln. for direction {I.A No. 52}

IA No. 99503/2013 - Appln. for direction {IA No. 51}

IA No. 32069/2011 - Appln. for directions I.A. NO. 22

IA No. 99124/2013 - Appln. for impleadment [I.A. No. 50]

IA No. 103555/2013 - Appln. for intervention [IA. No. 53]

IA No. 3707/2012 - Appln. for intervention {I.A. No. 46}

IA No. 76180/2011 - Appln. for intervention/direction [IA.NO.41]

IA No. 76180/2011 - Appln. for intervention/direction [IA.NO.41]

IA No. 77413/2011 - Appln. for intervention/direction [IA.NO.42]

IA No. 77413/2011 - Appln. for intervention/direction [IA.NO.42]

IA No. 85498/2011 - Appln.for permission to bring addl.ground
{I.A.45}

IA No. 39/2011 - DISPENSING WITH SERVICE OF NOTICE

IA No. 54/2014 - INTERVENTION APPLICATION

IA No. 53/2013 - INTERVENTION APPLICATION

SLP(C) No. 16317/2007 (XV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
1/2007

IA No. 1/2007 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16314/2007 (XV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2007
FOR ON IA 85496/2011

IA No. 1/2007 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19467-19469/2007 (XV)

IA No. 40/2011 - I.A. 40-42 {Directions/OT}

IA No. 19/2011 - I.A. Nos. 19-21 (Directions)

IA No. 58/2013 - I.A.58-60

IA No. 70/2013 - Appln. for directions [I.A. No. 70-72]

IA No. 73/2017 - Appln. for impleadment [I.A. NO. 73-75]
IA No. 49/2011 - CLARIFICATION/DIRECTION
IA No. 43/2011 - EXEMPTION FROM FILING O.T.
IA No. 55/2013 - I.A. 55-57 {Appln. for directions}
IA No. 28/2011 - I.A. Nos.28-30 (Appl. clarification)
IA No. 64/2013 - PERMISSION TO FILE ANNEXURES
T.C.(C) No. 2/2010 (III-A)
T.C.(C) No. 3/2010 (III-A)
T.C.(C) No. 4/2010 (XI-A)
T.C.(C) No. 5/2010 (IX)
T.C.(C) No. 6/2010 (IV-A)
T.C.(C) No. 25/2010 (IX)
FOR ON IA 1/2011
FOR ON IA 89578/2011
FOR STAY APPLICATION ON IA 2/2014
IA No. 2/2014 - STAY APPLICATION
W.P.(C) No. 69/2011 (PIL-W)
FOR ON IA 1/2011
FOR ON IA 42506/2011
FOR ON IA 42499/2011
FOR ON IA 43410/2011
FOR ON IA 43625/2011
FOR ON IA 53088/2011
FOR ON IA 82901/2011
FOR ON IA 82905/2011
FOR ON IA 8/2011
FOR ON IA 7/2011
W.P.(C) No. 131/2011 (X)
CONMT.PET.(C) No. 348/2011 In SLP(C) No. 19467-19469/2007 (XV)
W.P.(C) No. 141/2011 (X)
IA No. 2/2013 - PERMISSION TO FILE ANNEXURES
W.P.(C) No. 182/2011 (X)
CONMT.PET.(C) No. 236/2011 In SLP(C) No. 16308/2007 (XV)
W.P.(C) No. 289/2011 (PIL-W)
FOR ON IA 42143/2013
FOR ON IA 1/2013
FOR ON IA 99924/2013
FOR ON IA 100283/2013
FOR ON IA 114384/2013
FOR ON IA 6/2013
FOR ON IA 5/2013
FOR INTERVENTION APPLICATION ON IA 7/2015
IA No. 7/2015 - INTERVENTION APPLICATION
W.P.(C) No. 304/2011 (X)
FOR AMENDMENT IN CAUSE TITLE ON IA 1/2012
IA No. 1/2012 - AMENDMENT IN CAUSE TITLE
CONMT.PET.(C) No. 288/2011 In SLP(C) No. 16308/2007 (XV)
W.P.(C) No. 344/2011 (X)
W.P.(C) No. 330/2011 (X)
CONMT.PET.(C) No. 356/2011 In SLP(C) No. 16308/2007 (XV)
W.P.(C) No. 354/2011 (X)
FOR GRANT OF INTERIM RELIEF ON IA 1/2011
FOR AMENDMENT IN CAUSE TITLE ON IA 2/2016

IA No. 2/2016 - AMENDMENT IN CAUSE TITLE
IA No. 1/2011 - GRANT OF INTERIM RELIEF
CONMT.PET.(C) No. 37/2012 In SLP(C) No. 16308/2007 (XV)
SLP(C) No. 28716/2012 (IX)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
102956/2012

IA No. 102956/2012 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 32162/2012 (XI)

SLP(C) No. 32163/2012 (XI)

T.C.(C) No. 95/2012 (XIV-A)

FOR [IMPLEADMENT] ON IA 1/2012

IA No. 1/2012 - IMPLEADMENT

SLP(C) No. 4165-4166/2013 (IV-C)

W.P.(C) No. 147/2013 (X)

IA No. 1/2013 - STAY APPLICATION

W.P.(C) No. 572/2013 (PIL-W)

T.P.(C) No. 1919/2014 (IX)

IA No. 1/2014 - STAY APPLICATION

T.P.(C) No. 143/2015 (IX)

T.P.(C) No. 144/2015 (IV-C)

T.C.(C) No. 34/2014 (III)

T.C.(C) No. 33/2014 (III)

T.C.(C) No. 35/2014 (III)

T.C.(C) No. 36/2014 (III)

T.C.(C) No. 37/2014 (III)

T.C.(C) No. 19/2014 (III)

T.P.(C) No. 21/2015 (IX)

T.P.(C) No. 98/2015 (IX)

T.P.(C) No. 111/2015 (XVI)

FOR STAY APPLICATION ON IA 1/2015

IA No. 1/2015 - STAY APPLICATION

T.P.(C) No. 91/2015 (XVI)

FOR EX-PARTE STAY ON IA 1/2015

IA No. 1/2015 - EX-PARTE STAY

T.P.(C) No. 76/2015 (XVI)

FOR STAY APPLICATION ON IA 1/2015

IA No. 1/2015 - STAY APPLICATION

T.P.(C) No. 77/2015 (XVI)

FOR EX-PARTE STAY ON IA 1/2015

IA No. 1/2015 - EX-PARTE STAY

T.C.(C) No. 18/2014 (IV-C)

T.C.(C) No. 9/2014 (XV)

T.C.(C) No. 20/2014 (III)

T.C.(C) No. 16/2014 (IV-A)

T.C.(C) No. 10/2014 (XIV-A)

T.C.(C) No. 11/2014 (XIV-A)

T.C.(C) No. 12-14/2014 (IV-A)

T.C.(C) No. 15/2014 (IV-A)

T.C.(C) No. 21/2014 (XI-A)

T.C.(C) No. 22/2014 (XI-A)

T.C.(C) No. 24/2014 (XVI)

T.C.(C) No. 25/2014 (XVI)

T.C.(C) No. 38/2014 (III)
SLP(C) No. 3973-3976/2016 (IV-B)
FOR [IA FOR EXPARTE STAY] ON IA 23499/2016
FOR EX-PARTE STAY ON IA 5/2016
IA No. 5/2016 - EX-PARTE STAY
IA No. 23499/2016 - IA FOR EXPARTE STAY
T.C.(C) No. 5/2016 (IV)
T.C.(C) No. 6/2016 (IV)
T.C.(C) No. 7/2016 (IV)
T.C.(C) No. 8/2016 (IV)
W.P.(C) No. 646/2016 (PIL-W)
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2016
IA No. 1/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON
SLP(C) No. 30049/2016 (XVI)
IA No. 107723/2018 - STAY APPLICATION
SLP(C) No. 30386/2016 (XVI)
SLP(C) No. 30090/2016 (XVI)
SLP(C) No. 32155/2016 (XVI)
S.L.P.(C)...CC No. 20221-20224/2016 (XVI)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 1/2016
IA No. 1/2016 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
SLP(C) No. 12242/2017 (XVI)
T.P.(C) No. 2732/2019 (XIV)
IA No. 153428/2019 - EX-PARTE STAY
T.C.(C) No. 68/2022 (XIV-A)
W.P.(C) No. 1114/2023 (X)
FOR ADMISSION and IA No.204517/2023-STAY APPLICATION

Date : 29-07-2025 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
O R D E R

List these matters after eight weeks.

In the meantime, pleadings may be exchanged
between the parties.

(SONIA BHASIN)
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